

have made representation against the order of reversion; and

(b) the action taken to restore them to their original posts?

The Minister of Defence (Shri Swaran Singh): (a) and (b). Representations were received on behalf of the reverted clerks. A batch of Upper Division Clerks, reverted in April 1964 to the grade of Lower Division Clerks, were re-promoted to the Upper Division Clerks grade. As regards the others, it was verified that the reversions were in order and, therefore, the question of restoring the employees to their original posts of Upper Division Clerks did not arise.

**Ordnance Transit Depot Karmachari Union Alipore (Calcutta)**

2125. Shri George Fernandes:  
Shri Madhu Limaye:  
Shri K. F. Singh Des:

Will the Minister of Defence be pleased to state:

(a) whether the Ordnance Transit Depot Karmachari Union, Alipore, Calcutta has threatened to ask an office-bearer of the Union to fast unto death outside the Depot;

(b) if so, the action being taken to prevent this situation from developing into a major dispute dislocating production in the Ordnance Depot; and

(c) whether any talks are contemplated with the Union in the matter?

The Minister of Defence (Shri Swaran Singh): (a) At its General Body meeting held on the 15th May 1967, the Ordnance Transit Depot Karmachari Union Alipore, passed a resolution directing Shri M. K. Rahut, a Lower Division Clerk employed in the Depot, who is the General Secretary of the Union, to resort to hunger strike from any day at the main gate of the Ordnance Depot, Alipore, Calcutta, on expiry of one month from the date of receipt of a copy of the resolution by the authorities concerned, till

his case for transfer to any Defence establishment at Jabalpur is re-considered.

(b) On the 27th May, 1967, Government informed the President, All India Defence Employees' Federation, Kirkee (Poona), to which the Ordnance Transit Depot Karmachari Union, Alipore, Calcutta, is state to be affiliated, that the case of Shri M. K. Rahut for posting to Jabalpur had been examined and that it was not found possible to accede to the request for such transfer. The reference to dislocation of production in the Ordnance Depot is not understood.

(c) The answer is in the negative. The Union has not been recognised by Government.

**Special List Commission**

2126. Shri Kameshwar Singh:  
Shri Madhu Limaye:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that special List Commission in the Army is open alone to the Army Ranks and is not for direct recruitment;

(b) whether Government propose to let the ranks of the I.A.F. and Indian Navy also appear for this Special List Commission in the Army; and

(c) if not, what other openings/similar openings exist for the I.A.F. ranks in the I.A.F. and Navy ranks in the Indian Navy or are likely in these two services?

The Minister of Defence (Shri Swaran Singh): (a) Yes, Sir.

(b) No, Sir.

(c) Sufficient openings already exist for grant of Commissions in the case of Airmen in the Air Force and Sailors in the Navy who are over-age for grant of Permanent Commissions by direct recruitment, as indicated below:—

**Airmen**

(1) Airmen of the rank of Corporal and below are treated at par with civi-

lian candidates for consideration for commissioning in the various grounds duty branches with a relaxation of four years in the upper age limit.

(ii) Sgts. and above are also considered for commissioning in the ground duty branches allied to their trades against reserved quota of vacancies, even if they are up to the age of 40 years. The reserved quota is 20% for all ground duty branches, except the A&SD branch where it is 33-1/3 per cent.

#### Sailors

(i) A Special Duties List is maintained in which about 20% of the officers are promoted from among senior Sailors.

(ii) Sailors are also eligible for promotion to commissioned rank under the C.W. Scheme (Commission and Warrant) whereby sailors within certain age groups and conforming to prescribed educational standards are considered for promotion to Acting Sub-Lieutenant in various Branches of the Navy.

सस्ती कीमत पर ट्रांजिस्टर

2128. श्री विनूति मिश्र :  
श्री क०ना० तिवारी :

क्या राजा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या ट्रांजिस्टरों को सस्ते मूल्यों पर उपलब्ध करने के लिये सरकार कोई योजना बना रही है;

(ख) यदि हाँ, तो उसका स्वरूप क्या है; और

(ग) वे कब तक उपलब्ध हो जायेंगे ?

प्रतिरक्षा मंत्रालय में राज्य मंत्री (श्री व० रा० जयस) (क) से (ग). तक : यह निर्णय किया गया है कि रेडियो रिसेवरीयों को बनाने के लिए केंद्रीय वे बाह्य उद्देश्य के हों वा ट्रांजिस्टर टाइप के, साइकेल पर बसाई

जाने वाली नई शकल के 75 प्रतिशत को केवल दोनों मीडियम वेव और संयुक्त मीडियम तथा शॉर्ट वेव वाले कम कीमत के रेडियो रिसेवरीयों के उत्पादन के लिए उपयोग में लाया जाय। रेडियो रिसेवरीयों के निर्माण के लिये नई योजना को वा वर्तमान योजना को और बढ़ाये जाने की संजूरी देते हुए यह कर्तव्य लगाई जा रही है। कम कीमत वाले ट्रांजिस्टर मार्केट में आने शुरू हो गए हैं और जैसे ही नई शकल से, जिसे संजूर किया जा रहा है, उत्पादन कार्य प्रारम्भ होगा, ये ट्रांजिस्टर अधिक संख्या में उपलब्ध होने लगेंगे।

#### Houseing Plots for Widows of Servicemen killed in Indo-Pak Conflict

2129. श्री Laldhar Kotaki:  
श्री N. R. Laakar:  
श्री Brahdhakar Supakar:  
श्री श्री Gopal Saboo:

Will the Minister of Defence be pleased to state:

(a) whether the widows of Servicemen who lost their lives in the Indo-Pak conflict have been allotted house-plots free of charge;

(b) if so, whether any distinction has been made in allotting the said plots;

(c) whether this action has been taken in all the States; and

(d) if not, the reasons therefor?

The Minister of Defence (Shri Swaran Singh): (a) to (d). Government are not aware of any allotment of house plots free of charge to widows of servicemen who were killed in the Pakistan conflict except for one case in which the widow of Havildar Abdul Hamid, PVC, was granted one biswa of land for construction of a shop-cum-residence in Dullahpur and also a house built with State assistance on Nazul land in Ghazipur in UP. However, enquiries are being made from the various State Governments in the matter.